

Name of the corporate debtor:

Max Alert Systems Limited

Date of commencement of CIRP: 24/08/2021

List of Financial Creditors as on:

26-10-2021

List of secured Financial Creditors														(Amount in ₹)	
Sl. No.	Name of creditor	Details of claim		Details of claim admitted										Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected		
1					NIL							-	-	-	

List of unsecured Financial Creditors														(Amount in ₹)
Sl. No.	Name of creditor	Details of claim		Details of claim admitted										Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	
1	Lenin Chandran	23-10-2021	88,69,405	88,69,405	unsecured loan	NIL	NA	NA	NA	100	-	-	-	Promoter of the company hence no voting power
1	Tangent Construction (I) Private Limited	23-10-2021	57,22,000	55,22,000	unsecured loan	NIL	NA	NA	NA	97	-	-	2,00,000	100% voting rights; rejected amount given during CIRP period
			1,45,91,405	1,43,91,405									2,00,000	

Last date of submission of Claim : 90 days from Date of Commencement of CIRP i.e. 22-11-2021